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WP-8419-2018

IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA

ON THE 13<sup>th</sup> OF AUGUST, 2025

WRIT PETITION No. 8419 of 2018

*SMT. HUSAINA BEE*

*Versus*

*MUNICIPAL CORPORATION UJJAIN*

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Appearance:

Shri Makbool Ahmad Mansoori - Advocate for the petitioner.

Shri Piyush Jain, learned counsel for the respondent [R-1].  
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ORDER

Learned counsel for the petitioner submits that the disputed property has been sold by the petitioner during pendency of this petition, hence, no further orders are required in this petition.

The aforesaid statement of the petitioner is taken on record, in view of which the petition stands disposed of.

(PRANAY VERMA)  
JUDGE

VD